

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Thirty-seventh Report.

2. The Committee met on the 27th August, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 30th August, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 30th August, 1968 had been invited to present their views on the Resolutions before the Committee. Shri Bhola ~~...~~ attended the sitting.

4. The Committee recommend the allocation of time as follows :-

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| (1) Resolution regarding Status of Jammu and Kashmir | ... | 2 hours |
| (2) Resolution regarding Wage Board for sweepers and scavengers. | ... | 1½ hours |
| (3) Resolution regarding Status of Himachal Pradesh | ... | 1 hour. |

NEW DELHI:

August 27, 1968
Bhadra 5, 1890 (Saka).

R. K. KHANDILKAR
Chairman,
Committee on Private Members Bills
and Resolutions.